

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.713 of 2020

IN THE MATTER OF:

Praful Nanji Satra

...Appellant

Versus

Vistra ITCL (India) Ltd. & Ors.

...Respondents

For Appellant:

Shri Abhijeet Sinha, Shri Malak Bhatt, Shri Devanshi Singh, Shri Rajat Bector and Shri Udbhav Nanda, Advocates

For Respondents:

**Shri Pradeep Sancheti, Sr. Advocate with Shri Prakash Shinde, Shri Rohan Agrawal, Ms. Nishit Dhruva and Almira Lasrado, Advocates
(R-1 – 3)**

O R D E R
(Virtual Mode)

16.04.2021 It is stated that the reference to the third Member with regard to impounding of the documents concerned has already been heard before the concerned third Member.

The Learned Counsel for Appellant wants to file copies of Judgements. The same may be filed within two weeks.

List the Appeal 'for admission (after Notice) hearing' on 24th May, 2021.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md